

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**I.A No. 2566 of 2019 in**  
**Company Appeal (AT) No. 346 of 2018**

**IN THE MATTER OF:**

**Union of India**

**....Appellant**

**Vs.**

**Infrastructure Leasing and Financial  
Services Ltd. & Ors.**

**....Respondents**

**Present:**

**Mr. Abhishek Kumar and Ms. Arushi Gupta, Advocates for Applicant**  
**Ms. Nimita Kaul, Advocate for Interveners**

**ORDER**

**02.09.2019:** We are not inclined to entertain issue raised in I.A No. 2566 of 2019. The Adjudicating Authority before which the matter relating to M/s Kanak Resources Management Ltd. is pending may decide the issue. Therefore, any person aggrieved may move application before the Adjudicating Authority. I.A No. 2566 of 2019 stands disposed of.

[Justice S. J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)